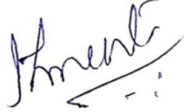


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
LOK HOUSING AND CONSTRUCTIONS LIMITED
OPERATING IN CONSTRUCTION BUSINESS AT MUMBAI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN and CIN/ LLP No.	LOK HOUSING AND CONSTRUCTIONS LIMITED - AAACL1881B - L76210MH1985PLC037143
2.	Address of the registered office	Shop No.4, Lok Bhavan, Ground, Lok Bharati Complex Marol, Maroshi Road, Andheri, Mumbai 400 059.
3.	URL of website	www.lokhsg.com
4.	Details of place where majority of fixed assets are located	As per Expression of Interest on: www.lokhsg.com/eoi
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	4 (Presently with new terms)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at: URL	At office address of RP: APMH & Associates LLP, D-613/614, Neelkanth Business Park, Nathani Road, Opp. Railway Station Vidyavihar West, Mumbai –400086 www.lokhsg.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	www.lokhsg.com/eoi
10.	Last date for receipt of expression of interest	5 th February, 2024
11.	Date of issue of provisional list of prospective resolution applicants	15 th February, 2024
12.	Last date for submission of objections to provisional list	20 th February, 2024

13.	Date of issue of final list of prospective resolution applicants	1 st March, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	5 th March, 2024
15.	Last date for submission of resolution plans	4 th April, 2024
16.	Process email id to submit EOI	ip.lokhsg@gmail.com



Hemant Mehta

Resolution Professional for Lok Housing and Constructions Limited
IBBI/IPA-001/IP-P00027/2016-17/10060
AFA Validity till: January 2, 2025

Place: Mumbai

Date: 22nd January, 2024